

PROFORMA - I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING ON 31ST MARCH 2011

Name of the M.L.A. (in full) and to which the office belong:
PHULCHAND MANDAL (MLA SINDRI)Present Post held: **M.L.A.** Present Pay (i) Basic Pay **Rs. 8,000.00**(ii) G. Salary **Rs. 26,800.00****NAME AND DETAILS OF PROPERTY**

Sl. No.	Name of district, Sub-division, Taluk & Village/Town in which property is situated	Housing or Other building	Land	Present Value	If not in own name, state whose name had his/her relationship to the Public Servant	How acquired whether by purchase/lease/mortgage/inheritance/gift or otherwise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1	Land at Mauza Damkara Barwa P.O. Barwadda, Dhanbad Plot No. 2322, Khata no. - 86 Mauza - 94, Area 9 Decimal	NO	YES	324,000.00	OWN NAME	PURCHASE	30,000.00	Dt. 15/05/1990 Rs. 2,000.00
2	Raiyati Land at Damkara Barwa P.O. Barwadda, Dhanbad Plot no - 2320,21 Khata no. 84 Mauza - 34, Area 17 Decimal	NO	YES	612,000.00	OWN NAME	PURCHASE	56,700.00	Dt. 20/05/1988 Rs. 5,000.00
3	Land at Damkara Barwa Plot no - 1440, Khata no.- 19 Mauza - 94, Area 16 Decimal	YES	YES	Rs. 4,40,000.00	1,576,000.00	OWN NAME	PURCHASE	Dt. 11/10/2007 Rs. 4,40,000.00 (Land)
4	Land at Damkara Barwa Plot no - 1440, Khata no.- 19 Mauza - 94, Area 48 Decimal	NO	YES	1,728,000.00	OWN NAME	PURCHASE	1990	Rs. 48,000.00
5	Land at Damkara Barwa P.O. Barwadda, Dhanbad Plot no. - 660, Khata no. - 66 Mauza no - 94, Area 10 Decimal	NO	YES	360,000.00	OWN NAME	PURCHASE	33,300.00	Dt. 11/12/1998 Rs. 66,000.00

S. C. Mondal